NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

CA 63/2024 IN CP 751/MB/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **THERESA SITU SHASTRI & OTHERS V/s MANOJ KUMAR AZAD**

Under Section 241 of the Companies Act, 2013

ORDER

1. Adv. Vaibhav Bhure for the Applicant is present and Adv. Mayur Agarwal a/w Adv. Pulkit Dhawan for the Respondent is also present.
2. Ld. Counsel for the Respondent is directed to place on record the Financial Statement for 03 years which were ending on 31.03.2023 along with the trial balance upto the 31.12.2023.
3. List this matter on **26.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/